Rajya Sabha on the 20th December, 1973 and state:

- (a) whether the New Delhi Municipal Committee has cleared the long due electricity arrears which it owed to the Delhi Municipal Corporation; and
  - (b) if so, what are the details thereof?]

गृह मंत्री (श्री उमाशंकर दीक्षित):
(क) तथा (ख) नई दिल्ली नगरपालिका,
दिल्ली नगर निगम की बिजली कर की
मांग का प्रतिरोध करती रही है। दिल्ली
के उप-राज्यपाल ने नई दिल्ली नगरपालिका को बिजली कर की बकाया
रक्षम और निगम की चालू देय राशि
का भुगतान करने की सलाह दी थी।
नई दिल्ली नगरपालिका ने उप-राज्यपाल
से पुनः अभ्यावेदन किया है और मामला
उप-राज्यपाल के विचाराधीन है।

t[THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIK-SHIT): (a) and (b) The New Delhi Municipal Committee has been contesting the demand of electricity tax made by the Municipal Corporation of Delhi. The Lt. Governor, Delhi advised the New Delhi Municipal Committee to pay the arrears of the electricity tax and current dues to the Corporation. The N.D.M.C. has again made a representation to the Lt. Governor and the matter is under the consideration of the Lt. Governor.]

# Cases of corruption against officials of the Archaeological Department

- •234. DR. Z. A. AHMAD: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that a case of corruption involving officials of the Archaeological Department is pending with the CBI for the last 12 years: and
- (b) if so, what are the reasons for delay in disposing of the case?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b) No

†[ ] English translation. 4—2 RSS/ND/74

such case is pending with the Central Bureau of Investigation for the last 12 years. However, in one case, registered by the Central Bureau of Investigation in 1965 against some officials of the Archaeological Department, a charge sheet was filed in the court on 26-6-1968, after the completion of the investigation. That case is pending trial since then.

#### Small Scale Industries in Jammu and Kashmir

- •235. SHRI SALIL KUMAR GAN-GULI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) the number of small scale industries set up with Central assistance in Jammu and Kashmir since 1948;
- (b) what is the amount invested in such industries; and
- (c) what is the number of industrial workers in these industries in that State?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) By 1973, the number of small scale units registered with the Directorats of Industries, Jammu and Kashmir was 2138.

(b) and (c) A National Census of small scale industries is currently in progress and the information regarding employment and investment in these units covered by the Census is expected to be available by the end of 1974

### समाज के निर्धनतम वर्ग से संबंधित लोग

### \*236. सरदार कुमार सं० चं० आंग्रे: श्री सुक्रमण्यन् स्वामी: श्री ओइम् प्रकाश त्यागी:

क्या योजना मंत्री यह बताने की कृपा करेंगे कि:

(क) पांचवी पंचवर्षीय योजना के दौरान विकास कार्यक्रमों एवं नीतियों के परिणामस्वरूप समाज के निर्धनतम वर्ग के व्यक्तियों की वार्षिक श्राय बढ़ाने के बारें में क्या लक्ष्य रखा गया है; श्रौर

(ख) पांचवीं पंचवर्षीय योजना के दौरान इस सम्बन्ध में विकास कार्य-ऋमों एवं नीतियों की मुख्य-मुख्य बातें क्या हैं?

## Persons belonging to the lowest strata of Society

◆236. SHRI S. C. ANGRE: SHRI SUBRAMANIAN SWAMY: SHRI O. P. TYAGI:

Will the Minister of PLANNING be pleased to state:

- (a) what is the target fixed in regard to enhancing the annual income of persons belonging to the lowest strata of society as a result of development programmes and policies during the Fifth Five Year Plan: and
- (b) what are the main features of development programmes and policies in this regard during the Fifth Five Year Plan?!

योजना मंत्रालय में राज्य मंत्री (श्री मोहन धारिया: (क) तथा (ख) एक विवरण सभा पटल पर प्रस्तृत है।

#### विवरण

(क) पांचवीं योजना अवधि के दौरान अपनाई जाने वाली नीति तथा विकास कार्यकर्मों के फलस्वरूप समाज के निम्नतम स्तर के लोगों की वार्षिक आय में वृद्धि के संबंध में पांचवीं योजना प्रारूप में कोई विणिष्ट लक्षय परिकल्पित नहीं किये गये हैं। तथापि पांचवीं योजना के प्रारूप में, जोकि गरीबी हटाने के उद्देश्य से बढ़ है, यह आशा की गयी है कि जनसंख्या के निम्नतम 30 प्रतिशत के प्रति व्यक्ति उपभोगता के वार्षिक औसत में उल्लेखनीय वृद्धि होगी।

(ख) विकास कार्यक्रमों की विशेषतायें तथा उपर्युक्त उद्देश्य को प्राप्त करने की नीतियों में ये शामिल हैं:---

to Questions

- (1) कुल घरेलू उत्पादनों की सब मिला कर 5.5 प्रतिशत बृद्धि दर।
- (2) जन उपयोग की वस्तुओं के अधिक उत्पादन तथा अधिक कारगमी वितरण पर बल।
- (3) उत्पादनात्मक रोजगार के ग्रवसरों का सृजन विशेष रूप से एस० एफ०डी०ए० सूखा प्रवृत्त क्षेत्र कार्यक्रम आदि जैसे कार्यक्रमों के माध्यम से कृषि तथा सम्बद्ध क्षेत्रों में।
- (4) खाद्यान्नों तथा अन्य आवण्यक वस्तुओं की सार्वजनिक वसूली तथा वितरण पद्धति का सुदृढ़ीकरण।
- (5) न्यूनतम आवश्यकता के राष्ट्रीय कार्यक्रम के क्रियान्वितीकरण के द्वारा सामाजिक उपभोगता में वृद्धि।
- (6) पिछड़े हुए वर्गों तथा क्षेत्रों के उत्थान के लिए विकास कार्यक्रमों का क्रियान्वयन।
- (7) सामाजिकः आर्थिक तथा क्षेत्रीय ग्रसमानताओं को कम करने के लिए संस्थात्मक राजकोषात्मक तथा अन्य उपायों को अपनाना।
- (8) अमीरों के अनावश्यक तथा संदिग्ध उपभोग पर सख्ती से नियंत्रण ।
- (9) परिवार नियोजन कार्यक्रम को तेज करना।

[THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) A statement is laid on the Table of the House.

#### Statement

(a) The draft Fifth Plan does not envisage a specific target in regard to the increase in the annual income of the persons

belonging to the lowest strata of society as a result of development programmes and policy to be adopted during the Fifth Plan period. However, the Draft Fifth Plan, consistent with the objective of removal of poverty, stipulates significant increase in the average annual per capita consumption of the lowest 30"; of the population.

- (b) The features of development programmes and policies to achieve the above objective include:—
  - (i) a 5.5 per cent overall rate of growth of gross domestic product;
  - (ii) an emphasis on increased production and more effective distribution of mass consumption goods;
  - (iii) generation of productive employment opportunities, specially in agricultural and allied fields; through such programmes as SFDA Drought Prone Areas programme etc:
  - (iv) strengthening public procurement and distribution system for foodgrains and other essential commodities'.
  - (v) increase in social consumption through implementation of National Programme of Minimum Needs;
  - (vi) execution of development programmes for the up-lift of backward classes and regions;
  - (vii) adoption of institutional fiscal and other measures for reduction of social, economic and regional disparities;
  - (viii) vigorous restraint on inessential and conspicuous consumption of the rich; and
  - (ix) intensification of family planning programme.]

### Income and Expenditure of the Main Gurdwaras in Delhi

•237. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HOME AFFAIRS be pleased to state the details of the income and expenditure of the Gurdwaras in Delhi during the period from January to March, 1974?

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT):

Statements showing details of income and expenditure are placed on the Table of the House. [See Appendix LXXXVIII, Annexure No. 9].

#### Transfer and Shifting of Telephones

•238. SHRI MULKA COVIN DA REDDY: Will the Minister of COMMUNICATIONS be pleased to state the number of applications received in Bombay, Bangalore, Madras and Delhi during the year 1973-74 for the transfer of telephones from one subscriber to another and their shifting from one place to another?

THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHMANANDA REDDY): Number of applications received during 1973-74 for the transfer of telephones from one subscriber to another and their shifting from one place to other were as follows:—

	No. of applications		
	For transfer	For transfers also involving shifts of phones	
Madras	486	59	
Delhi	902	200	
Bangalore	261	21	
Bombay	1941	265	

#### Production of documentary films

- 240. SHRI SAUL KUMAR GANGULI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- fa) the total cost of production of documentaries during the last three years,
- (b) the number of documentaries pro duced in collaboration with various State Governments; and
- (c) the cost shared by the State Govern ment?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a)

	Rs.
1969-70	37,90,440.66
1970-71	39,63,454.29
1971-72	41,46,860.00